

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R S . G . S H A H

Petition(s) for Special Leave to Appeal (Civil) No(s).2694/2004

(From the judgement and order dated 14/07/2003 in FAFO No.
1822/2001 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

HASHAM

Petitioner(s)

V E R S U S

TASHABBAR HUSSAIN & ORS.

Respondent(s)

(With office report)

Date: 30/11/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Arun Kumar Beriwal,Adv.

For Respondent(s)

Mr. Rameshwar Prasad Goyal,Adv.
Mr. Anil Kumar Jha ,Adv

UPON hearing counsel the Court made the following
O R D E R

(S.G.SHAH)

Registrar